

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4388  
ANSWERED ON:21.12.2011  
SIXTH REPORT OF ADMINISTRATIVE REFORMS COMMISSION  
Lal Shri Kirodi

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Administrative Reforms Commission has presented its sixth report;
- (b) if so, the salient features of the report; and
- (c) the action taken by the Government on the recommendations of the report?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a): Yes, Madam.

(b): The Sixth Report titled 'Local Governance' by the 2nd Administrative Reforms Commission deals with local governance, both rural and urban, like Urban Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs).

(c): Some of the important actions taken by the Central Government on the report are as under:

(i) Towards 'Decentralized Planning', District Planning Councils (DPC) have been constituted in majority of States. Metropolitan Planning Committees (MPC) have been constituted in several States.

(ii) On 'Information and Communication Technology', National Urban Information System (NUIS) is being implemented.

(iii) For 'Transfer of Funds to Panchyats', Twelfth Finance Commission (TFC) grants are already being transferred to Panchayati Raj Institutions (PRIs) electronically by many States.

(iv) All States except Maharashtra have abolished 'Octroi'.

(v) On 'Borrowings', 'Tax Free Municipal Bond Scheme' and 'Pool Finance Development Scheme' have been launched for facilitating municipal borrowing.

(vi) For 'Water Supply', service level benchmarks for water supply scheme have been formulated in August, 2008.

(vii) Towards 'Sewerage Management', National Urban Sanitation Policy has been launched in October, 2008.

(viii) For 'solid waste management', the service level benchmarks have been formulated.

(ix) On 'Urban Transport Management', the Unified Metropolitan Transport Authority (UMTA) has been set up in many cities.

(x) Towards 'Measures of Poverty Alleviation – Employment', the guidelines of Swarna Jayantni Shahari Rozgar Yojana (SJSRY) have been revamped and have come into effect from 01.04.2009.

(xi) On 'Measures for Poverty Alleviation- Literacy', under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), implementation of a 7 point charter is envisaged which stipulates that States and Urban Local Bodies provide a package of services to the urban poor, including education.

(xii) For 'Urbanization and Growth', a Sub-Committee headed by Urban Development Minister has been constituted for drawing up implementation actions on urbanization issues.

(xiii) On 'JNNURM- A Reform Process', a High Level Committee has been formed to provide an estimate of the investment requirements for urban infrastructural services for the period 2008-2020.

(xiv) On 'Beneficiary Identification', an Expert Group on Urban Poverty has been constituted by the Planning Commission to come out with measureable indicators to identify BPL household in urban areas.

